



HARYANA LEGISLATIVE ASSEMBLY

VIIIth Session (August Session 2026)

Un-Starred Questions

31th August 2026

Total Question - 40

To Solve the Problem of Water Drainage

41 Smt. Vinesh (Julana):

Will the Development & Panchayats Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to approve the estimates prepared for resolving the problem of water drainage in the Julana—Shadipur Main Market; if so, the time by which the abovesaid estimates are likely to be approved; and

b) if not, the reasons for delay in approval of abovesaid estimates?

To Complete the Construction Work of the Road

42 Sh. Jagmohan Anand (Karnal):

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the construction work of the proposed road from HSVP Meerut Road to G.T. Road via Ansal Town, Karnal is still pending; if so, the reasons thereof;

- b) whether it is also a fact that construction of one side of the abovesaid road has remained pending for several years due to the existence of an unauthorized building on a part of the proposed road alignment; if so, the action taken by the Government in this regard togetherwith the details thereof;
- c) whether any time-frame has been fixed by the Government for removal of the abovesaid unauthorized construction/encroachment and completion of the remaining road work; if so, the details thereof; and
- d) if not, the reasons thereof?

To Ensure 24*7 Functioning of the Lift

43 Sh. Jagmohan Anand (Karnal):

Will the Health Minister be pleased to state: -

- a) the details of the emergency services presently available at Civil Hospital, Karnal;
- b) whether 24x7 services of specialist doctors, nursing staff, laboratory, X-ray, CT Scan, Blood Bank and other essential facilities are available in the Emergency Department of the hospital; if not, the present status thereof;
- c) whether it is a fact that the lift of the hospital is not operated regularly during night hours, causing inconvenience to serious patients, pregnant women, senior citizens and persons with disabilities; if so, the reasons thereof togetherwith the details of the officer responsible for ensuring operation of the lift during night hours; and
- d) whether there is any proposal under consideration of the Government to ensure 24x7 functioning of the lift at Civil Hospital, Karnal and to provide the necessary technical and human resources for the convenience of patients and their attendants; if so, the time by which the abovesaid proposal is likely to be materialized?

To Develop a Transport Nagar/Hub

44 Sh. Jagmohan Anand (Karnal):

Will the Transport Minister be pleased to state: -

a) whether it is a fact that a large number of goods transport operators in Karnal do not have a permanent and organized place for parking and they have to park their vehicles here and there in various place across city, resulting in traffic, parking and law & order problems;

b) whether there is any proposal under consideration of the Government to develop a separate Transport Nagar/Transport Hub for goods transport operators in the HSIIDC Industrial Area, Sector-37, Karnal; if so, the details thereof togetherwith the proposed area of land, estimated cost alongwith the time by which the abovesaid project is likely to be completed; and

c) if not, the reasons thereof?

Establishment of Government University

45 Ch. Aftab Ahmed (Nuh):

Will the Higher Education Minister be pleased to state the details of the site selected by the Government for establishment of the Government University in district Nuh ?

To Inaugurate the Newly Constructed Unani Medical College

46 Ch. Aftab Ahmed (Nuh):

Will the Ayush Minister be pleased to state whether there is any proposal under consideration of the Government to inaugurate the newly constructed Unani Medical College at village Akera in district Nuh; if so, the details thereof?

To Remove the Encroachments in the Markets

47 Ch. Aftab Ahmed (Nuh):

Will the Urban Local Bodies Minister be pleased to state: -

a) the designation-wise details of the officers responsible for preventing encroachments in the markets falling under the Municipal Corporations, Municipal Councils and Municipal Committees in each district of the State; and

b) whether it is a fact that the encroachments in the abovesaid markets frequently result in traffic congestion and obstruction to free movement of the public; if so, the reasons for not carrying out regular encroachment removal drives togetherwith the details thereof?

The Number of Students and Youth Registered with the Employment Exchanges

48 Ch. Aftab Ahmed (Nuh):

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

a) the district-wise, year wise, qualification wise (Senior Secondary, Graduate and Post Graduate) and village-wise number of candidates who got themselves registered with the Employment Exchanges in the State during the period from January, 2020 to June, 2026 togetherwith the number of candidates who secured employment through the Employment Exchanges during the said period; and

b) the details of the policy and mechanism adopted by the Government for providing employment to the candidates registered with the Employment Exchanges in State?

To Open a New police Post

49 Sh. Satpal Jamba (Pundri):

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a new Police Post at village Bhana in District Kaithal; if so, the present status thereof; and

b) the time by which the abovesaid Police Post is likely to be opened?

To Present Status of the Construction of MPACS Building

50 Sh. Satpal Jamba (Pundri):

Will the Co-operation Minister be pleased to state: -

a) the present status of the construction of building of Multipurpose Primary Agricultural Cooperative Society (MPACS) at village Pai in Pundri Assembly Constituency;

b) the reasons for which construction work of the abovesaid building has not been started so far;

c) the details of the administrative approval, financial approval and work order issued by the Government in respect of the abovesaid project; and

d) the time by which the construction work of the abovesaid building is likely to be started and completed?

To Construct the New Patwar Khana Building

51 Sh. Satpal Jamba (Pundri):

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a new Patwar Khana building at Dhand Tehsil; if so, the present status thereof; and

b) the time by which the construction work of the abovesaid building is likely to be started?

Beautification and Renovation of Blue Bird Lake

52 Smt. Savitri Jindal (Hisar):

Will the Heritage & Tourism Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to renovate and beautify the Blue Bird Lake at Hisar and to develop it as a modern park; and

b) if so, the time by which the abovesaid proposal is likely to be materialized ?

To Construct a New Bus Stand

53 Sh. Harinder Singh (Hodal):

Will the Transport Minister be pleased to state: -

a) whether it is a fact that a project for construction of a new Bus Stand at Hodal in district Palwal on approximately 40 Kanals 12 Marlas of land has been approved under the announcement of the Hon'ble Chief Minister; if so, the present status of the abovesaid project;

b) whether the architectural drawings and other requisite approvals have been obtained;

c) whether the tender process for the abovesaid project has been initiated/completed; and

d) if not, the time by which the tender process of the new Bus Stand is likely to be completed togetherwith the time by which its construction work is likely to be started and completed?

To Declare Hasanpur as a Municipal Committee

54 Sh. Harinder Singh (Hodal):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the population of Hasanpur is about 25,000 and the Gram Panchayat has passed a resolution and forwarded the proposal to the Government for declaring Hasanpur as a Municipal Committee; if so, the present status thereof; and

b) whether there is any proposal under consideration of the Government to declare Hasanpur as a Municipal Committee in public interest?

The Details of Farmers Registered on the Meri Fasal Mera Byora Portal

55 Smt. Pooja (Mullana):

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) the district-wise number of farmers registered on the Meri Fasal Mera Byora Portal during the year 2025 in State togetherwith the district-wise number of farmers registered under the Pradhan Mantri Fasal Bima Yojana; and

b) whether any survey has been conducted by the Government to ascertain the reasons for non-registration of farmers under the Pradhan Mantri Fasal Bima Yojana; if so, the details thereof?

To Complete the Fire Safety Audit of the Government Buildings

56 Smt. Pooja (Mullana):

Will the Revenue & Disaster Management Minister be pleased to state: -

a) the district-wise availability of Hydraulic Platform Vehicles and Fire Tenders in the State; and

b) whether the Fire Safety Audit of all the Government buildings has been completed by the department in State; if not, the time by which the abovesaid audit is likely to be completed?

To Provide Required Infrastructure in District Courts

57 Smt. Pooja (Mullana):

Will the Chief Minister be pleased to state: -

a) the district-wise number of cases pending in the District Courts of State till 30th June, 2026;

b) the district-wise sanctioned strength and present working strength of Judges in the District Courts and Special Courts in the State as on 30th June, 2026; and

c) the district-wise availability and requirement of physical infrastructure, including Court Rooms, Record Rooms, Video Conferencing Facilities and Computers etc. togetherwith the time by which the required infrastructure is likely to be provided?

To Fill -up the Vacant Posts

58 Smt. Pooja (Mullana):

Will the Co- operation Minister be pleased to state: -

a) the sanctioned strength and present working strength of employees in Group 'A', Group 'B', Group 'C' and Group 'D' posts in the Cooperative Banks of the State; and

b) the time by which the vacant posts in the abovesaid banks are likely to be filled?

The Details of Sex Ratio

59 Sh. Aditya Surjewala (Kaithal):

Will the Women & Child Development Minister be pleased to state: -

a) the district-wise sex ratio at birth in State for each year since 2019;

b) whether it is a fact that the sex ratio at birth has declined in most years since 2019; if so, the specific measures being taken by the Government to arrest and reverse the said decline;

c) whether the post of Chairperson and six Member posts of the Haryana State Commission for Protection of Child Rights (HSCPCR) are presently lying vacant; if so, the post-wise details thereof, including the period for which each post has remained vacant since 2014 togetherwith the reasons for delay in filling the vacancies alongwith the time by which each post is likely to be filled;

d) whether the Commission has a dedicated and functional official website; if not, the reasons therefor; and

e) whether the contact details, helpline numbers and grievance-redressal information relating to the Commission are publicly and readily accessible to children, victims, survivors, NGOs and other stakeholders; if not, the steps being taken by the Government to ensure such accessibility?

The Details of Road Accidents

60 Sh. Aditya Surjewala (Kaithal):

Will the Chief Minister be pleased to state: -

- a) the district-wise and year-wise number of road accidents, fatalities and injuries on State Highways and District Roads in State since the year 2019;
- b) the district-wise and year-wise number of accident black spots identified and rectified by the Government in State since the year 2019; and
- c) the district-wise and year-wise details of compensation disbursed by the Government to road accident victims or their families under the relevant Government schemes in State since the year 2019?

Renovation and Development of Mansarovar Park

61 Sh. Bharat Bhushan Batra (Rohtak):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government for renovation and development of Mansarovar Park, Rohtak; if so, the details thereof;
- b) whether there is also any proposal under consideration of the Government to replace/renovate the old walking track in the abovesaid park; if so, the details thereof; and
- c) whether there is any proposal under consideration of the Government for renovation of the Shaheedi Memorial situated in the abovesaid park; if so, the details thereof?

Construction of Any Building or Parking on the Vacant Land of Bus Stand

62 Dr. Krishan Kumar (Bawal):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government for construction of any building or parking facility etc. on the 3 acre vacant land of

the Old Bus Stand in Bawal; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Drain Out the Chemical Mixed Wastewater

63 Dr. Krishan Kumar (Bawal):

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to drain out the chemical mixed wastewater flowing from various factories into villages Asalwas, Patuhera, Bagthala and Deodhai of Bawal Assembly Constituency; and

b) if so, the time by which the disposal work of the abovesaid contaminated wastewater is likely to be started?

To Widen the Road

64 Dr. Krishan Kumar (Bawal):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to widen the Bawal—Pranpura Road; and

b) if so, time by which the its construction work is likely to started and completed?

To Construct the Roads

65 Sardar Mandeep Chatha (Pehowa):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct the following roads of Pehowa Assembly Constituency:-

- i) Pehowa to village Mangna via village Dhulgarh;
- ii) village Guldera to Seonsar;
- iii) village Mandi to Jhansa;

- iv) village Gumthala Garhu to Chawala Hotel on old NH-65 via Garu mandir;
- v) village Karah Sahib to Adoya;
- vi) village Ajit Nagar to Pipli Plot; and

b) if so, the time by which the abovesaid roads are likely to be constructed?

To Start the Construction Work of the Road

66 Sh. Anil Yadav (Kosli):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the passage from the Water Works at village Lula Ahir to Bhagat Phool Singh Mahila Vishwavidyalaya in Kosli Assembly Constituency is still unmetalled, causing inconvenience to local residents, students and commuters;

b) if so, the action taken by the Government to metal the abovesaid passage; and

c) the time by which the construction work of the abovesaid passage is likely to be started?

To Start the Classes of Nursing College

67 Sh. Anil Yadav (Kosli):

Will the Medical Education & Research Minister be pleased to state: -

a) whether it is a fact that a Nursing College at village Sahadat Nagar in Kosli Assembly Constituency has been inaugurated; and

b) if so, the time by which classes in the abovesaid Nursing College are likely to be started?

To Reconstruct the Service Road

68 Sh. Anil Yadav (Kosli):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the service road of Kosli Flyover is in dilapidated and

damaged condition; and

b) if so, the time by which the abovesaid service road is likely to be reconstructed?

To Open a Government Primary School

69 Sh. Anil Yadav (Kosli):

Will the School Education Minister be pleased to state: -

a) whether it is a fact that no Government Primary School has been established by the Government in Shiv Colony of village Bhakli-2, despite having a population of approximately 3,000;

b) whether it is also a fact that children are required to cross the railway line to attend a school situated at a distance of approximately 2 kilometres;

c) if so, the steps taken by the Government to open a Government Primary School in Shiv Colony; and

d) the time by which the abovesaid Government Primary School is likely to be opened?

Recommendation for Hosting the Commonwealth Games

70 Sh. Vikas Saharan (Kalayat):

Will the Minister of State for Sports be pleased to state whether the Government has submitted any proposal or request to the Government of India for hosting the Commonwealth Games in the State; if so, the details thereof?

To Complete the Construction Work of the Road

71 Sh. Vikas Saharan (Kalayat):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the construction work of the Kaithal-Assandh Road passing through Rajaund town has been delayed; if so, the reasons therefor

togetherwith the present status of the said work; and

b) the time by which the construction work of the abovesaid road is likely to be started and completed?

The Present Status of the STP

72 Sh. Vikas Saharan (Kalayat):

Will the Public Health Engineering Minister be pleased to state: -

a) the present status of the proposed Sewage Treatment Plant (STP) projects at villages Balu/Bata and Mator in Kalayat Assembly Constituency; and

d) the time by which each of the abovesaid STP is likely to be set-up?

Improvement and Renovation of Stadium

73 Smt. Geeta Bhukkal (Jhajjar):

Will the Minister of State for Sports be pleased to state: -

a) the steps taken by the Government for improvement and renovation of the Swami Dayanand Saraswati Stadium, formerly known as Bagh Jhaura Stadium, situated in Jhajjar city; and

b) whether there is any proposal under consideration of the Government for taking permanent remedial measures in regard to waterlogging and other deficiencies at the stadium?

To Renovate the Building of Colleges

74 Smt. Geeta Bhukkal (Jhajjar):

Will the Higher Education Minister be pleased to state: -

a) the steps taken by the Government for improvement/renovation of the buildings of P.G. Nehru Government College, Jhajjar, Government College, Matanhail and Government College, Bhirohar; and

b) the steps taken by the Government for providing basic facilities in each of

the abovesaid college?

To Solve the Problem of Drinking Water

75 Sh. Rajbir Fartia (Loharu):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that due to non-availability of regular and adequate drinking water supply in Bahal town people have to depend upon water campers and tankers for drinking water and a serious drinking water shortage arises during the summer season;
- b) if so, whether there is any proposal under consideration of the Government for permanent redressal of the abovesaid problem togetherwith the action taken by the Government in this regard;
- c) the prescribed roster of drinking water supply presently applicable in Bahal town; and
- d) the time by which a permanent solution to the abovesaid problem is likely to be provided by the Government?

To Construct a By-Pass

76 Sh. Rajbir Fartia (Loharu):

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that due to absence of a bypass in Bahal town, traffic congestion continues to occur in the bus stand area;
- b) whether there is any proposal under consideration of the Government for construction of a bypass from Bahal-Tosham Mor and construction of a divider on both sides of the bus stand area for a distance of about two kilometres;
- c) if so, the present status of the abovesaid proposal; and
- d) the time by which the construction of the abovesaid works is likely to be started and completed?

To Complete the Sewerage System Project

77 Sh. Rajbir Fartia (Loharu):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that the demand for establishing a sewerage system in Bahal town has been pending for several years and the work on the present sewerage project is not progressing at the expected pace;
- b) if so, the present status of the abovesaid project;
- c) whether it is also a fact that the sewer pipes being used in the project have a capacity lower than the prescribed requirement; if so, the tests conducted and action taken by the Department in this regard; and
- d) the time by which the abovesaid project is likely to be completed?

To Construct the New Building of Sub-tehsil

78 Sh. Rajbir Fartia (Loharu):

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct a new building of Sub-tehsil Bahal;
- b) if so, the present status of the abovesaid proposal;
- c) whether administrative and financial approval for construction of the said building has been accorded; and
- d) the time by which its construction work is likely to be started and completed?

Construction of the Multi Level Parking cum Commercial Complex

79 Sh. Induraj Singh Narwal (Baroda):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether the construction of the Multilevel Parking-cum-Commercial Complex at Urban Estate, Rohtak (developed on PPP mode under the MC,

Rohtak) has been executed (including the rear and front setbacks) as per the approved drawings, structural designs and sanctioned building plans;

b) the copy of the approved site plan, floor plans, layout plans, final completion/as-built drawings of the said project, the Request for Proposal (RFP) and the Concession Agreement executed between the MC, Rohtak and selected bidder/concessionaire togetherwith Letter of Intent (LOI) alongwith complete details of the bidder/concessionaire/company to whom the work/development project has been allotted;

c) whether it has come to the notice of Government that deviations, structural defects and procedural irregularities have been committed in the construction of the said parking complex by the company; and

d) whether it is a fact that shops in the said project have been attached by the Enforcement Directorate (Government of India); if so, the details thereof?

Construction of Multilevel Parking cum Commercial Parking

80 Sh. Induraj Singh Narwal (Baroda):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether the construction of the Multilevel Parking-cum-Commercial Complex at Old Police Station, Rohtak (developed under the PPP mode by the MC, Rohtak) has been executed strictly as per the approved drawings, structural designs and sanctioned building plans;

b) the copy of the approved site plan, floor plans, layout plans, final completion/as-built drawings of the said project, the Request for Proposal (RFP), and the Concession Agreement executed between the MC, Rohtak and selected bidder/concessionaire togetherwith Letter of Intent (LOI) alongwith complete details of the bidder/concessionaire/company to whom the work/development project has been allotted;

c) whether it has come to the notice of Government that deviations, structural defects and procedural irregularities have been committed in the construction of the said parking complex by the company; and

d) whether it is a fact that shops in the said project have been attached by the Enforcement Directorate (Government of India); if so, the details thereof?
